

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Samaara Leathers Private Limited

PETITION NUMBER : CP(IB)/141/CHE/2019

APPLICATION NUMBER:

- a) IA(IBC)/2020(CHE)2023
- b) IA(IBC)/2021(CHE)2023
- c) IA(IBC)/2025(CHE)2023
- d) IA(IBC)/2023(CHE)2023

COMMON ORDER

a. IA(IBC)/2020(CHE)2023 IN CP(IB)/141/CHE/2019

Ld. Counsel Mr.M.Sree Viswanathan appears for the Applicant. Ld. Counsel Mr.V.Manivannan appears for the Respondent.

This application has been filed seeking condonation of delay of 203-days in filing the application to set aside the ex-parte order dated 03.02.2023 passed in IA/1061/2022 in CP(IB)/141/CHE/2019.

Ld. Counsel for the Applicant submits that the Applicant's grandfather demised in March 2023. The sudden demise of his grandfather has inflicted a sense of grief and bereavement upon the Applicant's ability to instruct his Counsel effectively and necessitated a consideration by this Tribunal. Hence, the application to set aside ex-parte order could not be filed in time.

Considering the concern stated by the Ld. Counsel, delay is condoned.

Accordingly, IA(IBC)/2020(CHE)2023 is **allowed and disposed of**.

(Contd...2)

b. IA(IBC)/2021(CHE)2023 IN CP(IB)/141/CHE/2019

Ld. Counsel Mr.M.Sree Viswanathan appears for the Applicant. Ld. Counsel Mr.V.Manivannan appears for the Respondent.

This application has been filed to set aside the ex-parte order dated 03.02.2023 passed in IA/1061/2022 in CP(IB)/141/CHE/2019.

Ld. Counsel for the Applicant is directed to serve copy of the application on the Respondent and file Affidavit of Service.

List the application on **30.11.2023 for physical hearing.**

c. IA(IBC)/2025(CHE)2023 IN CP(IB)/141/CHE/2019

d. IA(IBC)/2023(CHE)2023 IN CP(IB)/141/CHE/2019

Ld. Counsel Mr.M.Sree Viswanathan appears for the Applicant. Ld. Counsel Mr.V.Manivannan appears for the Respondent.

Ld. Counsel for the Respondent submits that he has not received physical copy of the application.

Ld. Counsel for the Applicant is directed to serve physical copy of the application to the Respondent.

List the applications on **30.11.2023 for physical hearing.**


RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss


JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)